

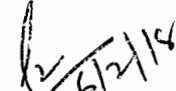
HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

O R D E R

No. 1476 Dated 06/02/2018

All Munsiffs and District Judges (including on deputation) of **Jammu Province** are hereby nominated for attending *One day Orientation Programme "Role and Responsibility of Referral Judges as per Section 89 CPC"* scheduled to be held on 11th February, 2018 at J&K, State Judicial Academy, Janipur, Jammu with the direction to report in the Academy at 9.30 AM. Sharp(Sunday).

By Order.


(Sanjay Dhar)
Registrar General

No. 56890-97/GS Dated: 06/02/2018

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice Alok Aradhe (Chairman of the Hon'ble Committee constituted for the J&K, State Judicial Academy).
3. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal (Member of the Hon'ble Committee constituted for the J&K, State Judicial Academy).
4. Secretary to Hon'ble Mr. Justice M.K. Hanjura (Member of the Hon'ble Committee constituted for the J&K, State Judicial Academy).

.....for information of His Lordship.

5. Director, J&K State Judicial Academy, Jammu for information and with the request to get the nominated officers informed accordingly.
6. Registrar Judicial, High Court Wing, Jammu.
7. All Principal District & Sessions Judges of Jammu province.
.....for information and further n/a.

8. CPC, e-Courts, High Court of J&K, Jammu for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.


Registrar General